

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

**Subject: One Day Training Programme on Implementation
of Juvenile Justice Act.**

ORDER

No: 26

Dated: 05/4/2019

The Principal Magistrates, Juvenile Justice Board of District Jammu, Udhampur, Reasi, Samba and Kathua are hereby nominated to attend the One Day Training Programme on Implementation of Juvenile Justice Act, scheduled to be held on 7th of April, 2019 (Sunday) from 10:00 am at Hotel Ramada (near Big Bazar), Jammu.

By Order.

(Sanjay Dhar)
Registrar General

No: 381-403/9-S

Dated: 05/4/2019

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr/Mrs Justice _____
.....for information of their Lordships..
3. Registrar Vigilance, High Court of Jammu and Kashmir, Jammu
4. Registrar Rules, High Court of Jammu and Kashmir, Jammu.
5. Principal District & Sessions Judges Jammu, Udhampur, Reasi, Samba & Kathua.
6. Member Secretary, State Legal Services Authority, Jammu.
7. All concerned Principal Magistrates.
.... for information and necessary action.
8. CPC e-Courts, High Court of J&K, Srinagar for information and with the request to upload the same on the official website of J&K High Court.
9. Order File.

Registrar General

5/04/19